

**PART III**

**COMMISSIONERATE OF LAND REVENUE**

**LAND FAIR VALUE NOTIFICATION**

**ERNAKULAM DISTRICT**

NOTIFICATION

No. N-958/2018.

21st July 2018.

Whereas, it is expedient to publish the Fair Value of Land as required under Section 28(A) of the Kerala Stamp Act, 1950, read with rule (4) of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995;

Now, therefore, it is hereby made known to the public that the Fair Value fixed for the land mentioned against each Serial Numbers in respect of the land situated in the Survey/Re-survey numbers of the Village and Taluk mentioned against each shall be as shown against it in Column (1) thereof.

SCHEDULE

*District—Ernakulam.*

*Taluk—Kanayannoor.*

*Village—Ernakulam.*

<i>Sl. No.</i>	<i>Survey No.</i>	<i>Sub Division No.</i>	<i>Re-Survey Block</i>	<i>Re-Survey No.</i>	<i>Re-Survey Sub Division No.</i>	<i>Municipality/ Panchayath/ Corporation</i>	<i>Name of Local Body Municipality/ Panchayath/ Corporation</i>	<i>No. of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
20576 (A)	28	10	..	..	..	Corporation	Kochi Corporation	..	Residential plot with Corp. road access	5,98,500

Revenue Divisional Office,  
Fort Kochi.

(Sd.)  
Revenue Divisional Officer.

## PALAKKAD DISTRICT

FORM 'A'

[See Rule 4]

## NOTIFICATION

No. D. 3680/2011.

30th June 2018.

Whereas, it is expedient to publish the Fair Value of Land as required under Section 28(A) of the Kerala Stamp Act, 1959, read with Rule 4 of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995;

Now, Therefore, it is hereby made known to the public that the fair value fixed for the land mentioned against each serial number in respect of the land situated in the survey/re-survey numbers of the Village and Taluk mentioned against each, shall be as shown against it in the column (11) thereof.

(1)

## SCHEDULE

District—Palakkad.

Taluk—Palakkad.

Village—Akathethara.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>Local body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	24	524	17	Panchayath	Akathethara	..	Residential plot with private road access	1,92,500
2	..	..	24	131	27	Panchayath	Akathethara	..	Residential plot with Pan./Mun./Corp. road access	75,000
3	..	..	24	529	16	Panchayath	Akathethara	..	Residential plot with Pan./Mun./Corp. road access	1,50,000
4	..	..	24	529	16/1	Panchayath	Akathethara	..	Residential plot with Pan./Mun./Corp. road access	1,50,000

(2).

## SCHEDULE

District—Palakkad.

Taluk—Palakkad.

Village—E-lappully-1

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	40	262	9	Panchayath	Elappully	4	Residential plot without vehicular access	85,000
2	..	..	39	831	5/1	Panchayath	Elappully	9	Residential plot with private road access	1,50,000

3

(3).

## SCHEDULE

District—Palakkad.

Taluk—Palakkad.

Village—Elappully-2

Sl. No.	Sy. No.	Sub Division No.	Block No.	Re-Sy. No.	Re-Sy. Sub Division No.	L.body type	Name of Local body	Ward No.	Classification by use	Fair value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	42	417	10	Panchayath	Elappully	12	Residential plot with Pan./Mun./ Corp. road access	30,000

(4)

## SCHEDULE

District—Palakkad.

Taluk—Palakkad.

Village—Kannadi-1

Sl. No.	Sy. No.	Sub Division No.	Block No.	Re-Sy. No.	Re-Sy. Sub Division No.	L.body type	Name of Local body	Ward No.	Classification by use	Fair value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	51	769	7	Panchayath	Kannadi	13	Residential plot with private road access	45,850
2	..	..	50	112	1	Panchayath	Kannadi	5	Wet land	3,85,000
3	..	..	50	112	2	Panchayath	Kannadi	5	Wet land	3,85,000

(5)

## SCHEDULE

District—Palakkad.

Taluk—Palakkad.

Village—Keralassery.

Sl. No.	Sy. No.	Sub Division No.	Block No.	Re-Sy. No.	Re-Sy. Sub Division No.	L.body type	Name of Local body	Ward No.	Classification by use	Fair value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	5	346	3	Panchayath	Keralassery	8	Residential plot without vehicular access	13,200
2	..	..	5	306	8	Panchayath	Keralassery	7	Wet land	9,900
3	..	..	5	306	9	Panchayath	Keralassery	7	Wet land	9,900
4	..	..	7	3	10	Panchayath	Keralassery	..	Residential plot with private road access	18,000

4

(6)

## SCHEDULE

District—Palakkad.

Taluk—Palakkad.

Village—Kodumbu.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Acre</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	47	585	5	Panchayath	Kodumbu	8	Residential plot with private road access	7,500
2	..	..	46	683	12	Panchayath	Kodumbu		Residential plot with private road access	50,000

(7)

## SCHEDULE

District—Palakkad.

Taluk—Palakkad.

Village—Kongad-1

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Acre</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	4	137	2	Panchayath	Kongad	8	Residential plot with Pan./Mun./Corp. road access	33,000
2	..	..	4	24	4	Panchayath	Kongad	12	Residential plot with private road access	13,200
3	..	..	4	24	5	Panchayath	Kongad	12	Residential plot with private road access	13,200
4	..	..	4	25	10	Panchayath	Kongad	12	Residential plot with private road access	13,200
5	..	..	4	25	11	Panchayath	Kongad	12	Residential plot with private road access	13,200

(8)

## SCHEDULE

District—Palakkad.

Taluk—Palakkad.

Village—Mankara.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Acre</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	11	101	1	Panchayath	Mankara	2	Residential plot with Pan./Mun./Corp. road access	29,040

## SCHEDULE

District—Palakkad.

Taluk—Palakkad. Village—Malampuzha-1

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	26	26	12	Panchayath	Malampuzha	..	Wet land	27,500

(10)

## SCHEDULE

District—Palakkad.

Taluk—Palakkad. Village—Mannur.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	8	471	23	Panchayath	Mannur	6	Commercially Important Plot	3,50,000
2	..	..	8	369	8	Panchayath	Mannur	4	Wet land	11,000

(11)

## SCHEDULE

District—Palakkad.

Taluk—Palakkad. Village—Marutharoad.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	38	583	12	Panchayath	Marutharoad	9	Wet land	1,90,100
2	..	..	38	349	21	Panchayath	Marutharoad	6	Residential plot with Pan./Mun./Corp. road access	1,60,000

(12)

## SCHEDULE

District—Palakkad.

Taluk—Palakkad. Village—Palakkad-1

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	718	..	13			Municipality	Palakkad	5	Residential plot with Pan./Mun./Corp. road access	9,33,660

6

(13)

## SCHEDULE

District—Palakkad.

Taluk—Palakkad.

Village—Pirayiri.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	20	29	32	Panchayath	Pirayiri	1	Residential plot with Pan./Mun./Corp. road access	2,00,000
2	..	..	19	226	14	Panchayath	Pirayiri	..	Wet land	55,000

(14)

## SCHEDULE

District—Palakkad.

Taluk—Palakkad.

Village—Peruvemba.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	48	597	18	Panchayath	Peruvemba	7	Residential plot with Pan./Mun./Corp. road access	22,000

(15)

## SCHEDULE

District—Palakkad.

Taluk—Palakkad.

Village—Polppully.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	45	175	4	Panchayath	Polppully	2	Water logged land	30,000

(16)

## SCHEDULE

District—Palakkad.

Taluk—Palakkad.

Village—Puduppariyaram-1

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	22	2	5	Panchayath	Puduppariyaram	3	Wet land	10,125

7

(17)

## SCHEDULE

District—Palakkad.

Taluk—Palakkad.						Village—Pudussery West.				
Sl. No.	Sy. No.	Sub Division No.	Block No.	Re-Sy. No.	Re-Sy. Sub Division No.	L.body type	Name of Local body	Ward No.	Classification by use	Fair value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	36	196	1/1	Panchayath	Pudussery	1	Garden land road access	3,00,000

(18)

## SCHEDULE

District—Palakkad.

Taluk—Palakkad.						Village—Pudussery East.				
Sl. No.	Sy. No.	Sub Division No.	Block No.	Re-Sy. No.	Re-Sy. Sub Division No.	L.body type	Name of Local body	Ward No.	Classification by use	Fair value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	33	597	1	Panchayath	Pudussery	..	Garden land without road access	25,000
2	..	..	31	444	10	Panchayath	Pudussery	6	Wet land	12,000
3	..	..	31	444	11	Panchayath	Pudussery	6	Garden land without road access	15,000
4	..	..	32	275	5/12	Panchayath	Pudussery	8	Residential plot with private road access	27,500

(19)

## SCHEDULE

District—Palakkad.

Taluk—Palakkad.						Village—Pudussery Central.				
Sl. No.	Sy. No.	Sub Division No.	Block No.	Re-Sy. No.	Re-Sy. Sub Division No.	L.body type	Name of Local body	Ward No.	Classification by use	Fair value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	34	623	108	Panchayath	Pudussery	..	Wet land	33,000
2	..	..	34	623	112	Panchayath	Pudussery	1	Wet land	30,000

## SCHEDULE

District—Palakkad.

Taluk—Chittur.

Village—Chittur.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	41	557	3	Panchayath	Nalleppilly		Residential plot with Pan./Mun./ Corp. road access	70,000
2	..	..	74	62	..	Municipality	Chittur-Tattamangalam		Residential plot with Pan./Mun./ Corp. road access	1,37,500

## SCHEDULE

District—Palakkad.

Taluk—Chittur.

Village—Elavanchery.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	7	183	6	Panchayath	Elavanchery	11	Residential plot with Pan./Mun./ Corp. road access	27,000

## SCHEDULE

District—Palakkad.

Taluk—Chittur.

Village—Koduvayur-1.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	1	429	6	Panchayath	Koduvayur	..	Wet land	18,750



## SCHEDULE

District—Palakkad.

Taluk—Chittur.

Village—Pudunagaram.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	3	513	2	Panchayath	Pudunagaram	8	Wet land	35,000
1	..	..	3	513	3	Panchayath	Pudunagaram	8	Wet land	35,000

## SCHEDULE

District—Palakkad.

Taluk—Chittur.

Village—Muthalamada-1.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	22	81	7	Panchayath	Muthalamada	7	Wet land	13,763
2	..	..	58	176	174	Panchayath	Muthalamada	9	Garden land without road access	50,000
3	..	..	58	176	181	Panchayath	Muthalamada	9	Garden land without road access	50,000

## SCHEDULE

District—Palakkad.

Taluk—Chittur.

Village—Nalleppilly.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	37	136	1	Panchayath	Nalleppilly	2	Water logged land	4,000

## SCHEDULE

District—Palakkad.

Taluk—Chittur.

Village—Pattanchery.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	48	104	6	Panchayath	Pattanchery	14	Wet land	22,200
2	..	..	47	305	20	Panchayath	Pattanchery	9	Wet land	20,625
3	..	..	48	124	33	Panchayath	Pattanchery	11	Residential plot with private road access	24,750
4	..	..	48	560	20	Panchayath	Pattanchery	5	Garden land with road access	33,000
3	..	..	48	560	19	Panchayath	Pattanchery	5	Garden land with road access	33,000

(27)

## SCHEDULE

District—Palakkad.

Taluk—Chittur.

Village—Tattamangalam.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	49A/26	11	9	Municipality	Chittur-Tattamangalam	18	Residential plot with Pan./Mun./Corp. road access	1,20,000

(28)

## SCHEDULE

District—Palakkad.

Taluk—Alathur.

Village—Erimayur-1.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	22	65	12	Panchayath	Erimayur	4	Wet land	1,00,000

## SCHEDULE

District—Palakkad.

Taluk—Alathur.

Village—Kavassery-2.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	31	231	1	Panchayath	Kavassery	17	Government property	1
2	..	..	31	231	2	Panchayath	Kavassery	17	Residential plot with private road access	14,850
3	..	..	31	231	3	Panchayath	Kavassery	17	Residential plot with private road access	14,850
4	..	..	31	231	4	Panchayath	Kavassery	17	Government property	1
5	..	..	31	231	5	Panchayath	Kavassery	17	Residential plot with private road access	14,850
6	..	..	31	231	6	Panchayath	Kavassery	17	Residential plot with private road access	14,850

## SCHEDULE

District—Palakkad.

Taluk—Alathur.

Village—Kuthannur-1.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	11	451	13	Panchayath	Kuthannur	..	Wet land	22,000
2	..	..	12	296	2	Panchayath	Kuthannur	..	Wet land	65,000

## SCHEDULE

District—Palakkad.

Taluk—Alathur.

Village—Mathur-1.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	12	594	2	Panchayath	Mathur	..	Wet land	13,500

12

(32)

## SCHEDULE

District—Palakkad.

Taluk—Alathur.

Village—Mathur-2.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Acre</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	14	803	9	Panchayath	Mathur	..	Wet land	27,500

(33)

## SCHEDULE

District—Palakkad.

Taluk—Alathur.

Village—Melarcode.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Acre</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	25	30	11	Panchayath	Melarcode	..	Residential plot with Pan./Mun./Corp. road access	30,000

(34)

## SCHEDULE

District—Palakkad.

Taluk—Alathur.

Village—Puducode.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Acre</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	33	101	1	Panchayath	Puducode	4	Residential plot with Pan./Mun./Corp. road access	38,500

(35)

## SCHEDULE

District—Palakkad.

Taluk—Alathur.

Village—Vadakkancherry-1.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Acre</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	45	96	48	Panchayath	Vadakkancherry	12	Commercially Important plot	3,00,000
2	..	..	45	133	7	Panchayath	Vadakkancherry	..	Residential plot with Pan./Mun./Corp. road access	2,50,000

## SCHEDULE

District—Palakkad.

Taluk—Alathur.

Village—Tarur-2.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	9	172	7	Panchayath	Tarur	9	Residential plot with private road access	7,500
2	..	..	9	172	9	Panchayath	Tarur	9	Residential plot with private road access	7,500
3	..	..	9	172	11	Panchayath	Tarur	9	Residential plot with private road access	7,500
4	..	..	9	211	2	Panchayath	Tarur	9	Residential plot with private road access	7,500
5	..	..	9	214	4	Panchayath	Tarur	9	Wet land	7,500
6	..	..	9	214	5	Panchayath	Tarur	9	Wet land	7,500

## SCHEDULE

District—Palakkad.

Taluk—Alathur.

Village—Tarur-1.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Block No.</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>L.body type</i>	<i>Name of Local body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	..	..	7	268	13	Panchayath	Tarur	13	Water logged land	13,750
2	..	..	7	268	15	Panchayath	Tarur	13	Water logged land	13,750

Revenue Divisional Office,  
Palakkad.(Sd.)  
Revenue Divisional Officer.